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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.33/ BB/2017	Ψ.	Admission	Rule-4(3) of I&B	Daimler Financial Services Pvt. Ltd., Vs Scotts Garments Ltd.

CI	NAME (IN CAPITAL)		SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM			
1.	TUSH AR.Y	PETITIONER	Inhar		
To the	9222310679				

Counsel for petitioners is present. Shri Yadupathi G. Advocate, filed memo stating that he would file vakalat for respondent. Counsel for petitioner has filed memo proposing the name of IRP. He has also filed memo along with copies of entries in the Bank's book in compliance of objection No.5 of the Registry. Further, Registry to verify and put up whether counsel for petitioner has complied the objections.

List it on 20.07.2017 for filing vakalat and objections.

MEMBER (J)

MEMBER (T)